

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDER SHEET

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ORDERS OF THE TRIBUNAL

10.12.2008

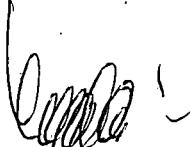
OA No.198/2007

Mr. Nand Kishore, counsel for the applicant  
Mr. R.G.Gupta, counsel for respondents

Heard the learned counsel for the parties.

Order reserved.

(B.L.KHATRI)  
Admv, Member

  
(M.L.CHAUHAN)  
Judl.Member

R/

12/12/08  
order pronounced  
today in the open  
Court by the  
aforesaid Bench

12/12/08 PM  
e.o.

original judgement  
alongwith O.A.434/2006  
attached.

12/12/08  
c.o.